

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3085
ANSWERED ON:15.03.2013
QUALITY CONTROL IN CONSTRUCTION OF EMRSS
Kishor Shri Kamal

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has taken note of use of sub-standard material in the construction of Eklavya Model Residential Schools (EMRSs) in the country inconsistent to the norms fixed in this regard;
- (b) if so, the details thereof indicating the complaints received in this regard from States/UTs including Uttar Pradesh;
- (c) the action taken by the Government thereon;
- (d) whether any inquiry has been conducted by the Government in this regard;
- (e) if so, the details along with its outcome thereof; and
- (f) the monitoring mechanism put in place by the Government to check the quality of material used in the construction of EMRSs in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (f): The Ministry of Tribal Affairs provides grants for setting up Eklavya Model Residential Schools (EMRSs) to State Governments, however the implementation part including construction of building and management of EMRS is the responsibility of the State Governments. The existing guidelines of EMRS stipulate that the norms and standards of a school in respect of 'Building' as laid down in the Schedule to 'the Right of Children to Free and Compulsory Education Act 2009', shall be strictly ensured by the concerned State Government. Therefore, the responsibility to ensure the quality of material used in construction of EMRSs in the country lies with the State Government concerned and their implementing agencies. As per the available records, no complaint has been received by this Ministry regarding use of sub-standard material in the construction of EMRS.